

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION
Imphal, the 6th January, 2025

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will hold a Single Bench sitting on 7th January, 2025 only for the purpose of judgement announcement.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/30096-114.
Copy to:

Imphal, the 6th January, 2025

1. *The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.*
2. *The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.*
3. *The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.*
4. *The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.*
5. *The Advocate General, Government of Manipur.*
6. *The Chairman, Bar Council of Manipur.*
7. *The Registrar General, High Court of Manipur.*
8. *The Registrar (Vigilance)/(Admn.), High Court of Manipur.*
9. *The Government Advocates, Government of Manipur.*
10. *The Deputy Solicitor General of India, High Court of Manipur.*
11. *The President, High Court Bar Association, Manipur.*
12. *The President, AMBA, Manipur.*
13. *All the Joint Registrars, High Court of Manipur.*
14. *All the Deputy Registrars, Language Officer, High Court of Manipur.*
15. *All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.*
16. *The System Analysts, High Court of Manipur.*
- *He is requested to upload the same on official website.*
17. *All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.*
18. *All the Court Masters, High Court of Manipur.*
19. *The Concerned/Guard File.*


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR